

## SPECIAL MENTIONS

The following matters of Public Importance were raised/laid on the Table with the permission of the Chair during the Session: —

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
*1.	22-10-2008	Shri Vijay Jawaharlal Darda	Need for generation of power and fuel from agriculture residue.	0-01
2.	-do-	Shri V. Hanumantha Rao	Demand for merger of the Rashtriya Ispat Nigam Ltd. with the National Mineral Development Corporation Ltd.	
3.	-do-	Shri Tapan Kumar Sen	Demand to fulfill the announcements made regarding Anganwadi workers in the Budget.	
4.	-do-	Shri Prasanta Chatterjee	Demand to compensate the customers affected due to the sale of fake Kisan Vikas Patras at Gobinda Khatick Road Post Office in Kolkata.	
5.	-do-	Shri Lalit Kishore Chaturvedi	Demand for payment of funds under the Indira Awas Yojna to the State of Rajasthan.	
6.	-do-	Shri M.V. Mysura Reddy	Demand to sanction special package for the weavers of Andhra Pradesh.	

\* Special Mentions from Sl. No. 1 to 7 were treated as laid on the Table of the House after taking sense of the House.

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
7.	22-10-2008	Shri N.R. Govindarajar	Demand to take steps to check pollution emitted by Chemplast Sanmar Company.	
8.	12-12-2008	Shrimati Supriya Sule	Demand for approval of the proposal for repair of water tanks in Nanded District.	0-01
9.	-do-	Shri Rahul Bajaj	Global financial crisis	0-04
10.	-do-	Shri Kumar Deepak Das	Terrible situation arising out of the group clashes in Udalgiri and Darrang Districts of Assam.	0-03
11.	-do-	Shri Syed Azeez Pasha	Suicides by weavers in Andhra Pradesh.	0-03
12.	-do-	Shrimati Syeda Anwara Taimur	Request to provide relief and rehabilitation to Darrang and Udalgiri Districts of Assam, affected by ethnic clashes.	0-02
13.	-do-	Shri O.T. Lepcha	Demand for an alternate National Highway <i>via</i> Bhutan for Sikkim.	0-01
14.	-do-	Shri Manohar Joshi	Security of senior citizens in the country.	0-01
15.	-do-	Shrimati Kanimozhi	Demand for reduction of LPG price.	0-02
16.	-do-	Shri K. Chandran Pillai	Demand for use of Naphta by fertilizer units in urea production.	0-02

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
17.	12-12-2008	Shri N.R. Govindarajar	Demand to prevent dumping of toxic waste in coastal areas of Tamil Nadu.	0-02
18.	-do-	Shri A. Elavarasan	Demand to provide compensation to farmers in flood affected areas in Tamil Nadu.	0-02
19.	-do-	Shri Saman Pathak	Demand for trilateral meeting to solve the problem in Darjeeling.	0-01
20.	-do-	Shri Motilal Vora	Demand to include Nomadic Tribes in Scheduled Tribes category.	0-02
21.	-do-	Shri Shantaram Laxman Naik	Hijacking of Indian Ships off the coast of Somalia.	0-02
22.	-do-	Shri Mahendra Mohan	Demand to take appropriate measures to check the circulation of fake currency notes in the country.	0-02
23.	15-12-2008	Shri Manohar Joshi	Lack of pure drinking water.	0-01
24.	-do-	Shri Shantaram Laxman Naik	Demand for assistance to Goa to face likely terrorist attack.	0-02
25.	-do-	Shri Saman Pathak	Demand to take initiative to protect the interest of workers engaged in Tea Industry.	0-03
26.	-do-	Dr. T. Subbarami Reddy	Demand to provide 24-hour ATC services at the Visakhapatnam Airport.	0-02

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
27.	15-12-2008	Shri Bharkatkumar Raut	Findings of the R.C. Bhargava Committee.	0-03
28.	-do-	Shri Shreegopal Vyas	Demand to take strict action against those who hoisted the Pakistani flag during the recent agitations in the Kashmir Valley.	0-01
29.	-do-	Shrimati Brinda Karat	Shortage of vaccines for the Universal Immunisation Programme in the country.	0-03
30.	-do-	Shri Lalit Kishore Chaturvedi	Demand to sanction additional funds for the infrastructural development of small and medium category cities and towns in Rajasthan.	0-03
31.	-do-	Shri Moinul Hassan	Demand to reduce the price of petrol and diesel and to provide relief to people.	0-01
32.	16-12-2008	Shri Sanjay Raut	Demand to increase relief in ' <i>Rashtriya Arogya Nidhi</i> ' and need for more propaganda.	0-02
33.	-do-	Shri Jai Parkash Aggarwal	Demand to bring a legislation to safeguard women before, during and after their marriage.	0-02
34.	-do-	Shri O.T. Lepcha	Need to provide night landing facility at Bagdogra Airport.	0-01

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
35.	16-12-2008	Shri Gireesh Kumar Sanghi	Demand for release of funds from Compensatory Afforestation Fund Management and Planning Authority for Andhra Pradesh.	0-01
36.	-do-	Dr. Gyan Prakash Pilania	Teacher absenteeism and corruption in the country.	0-03
37.	-do-	Dr. C.P. Thakur	Demand to expedite the creation of six AIIMS like hospitals as announced by the Government.	0-01
38.	-do-	Shri Krishan Lal Balmiki	Alleged ignoring of the directions for the welfare of SC and ST employees by Air India.	0-02
39.	-do-	Shri Tapan Kumar Sen	Demand for a fresh draft on National Policy on Information and Communication Technology in School Education in the country.	0-02
40.	-do-	Shri Motilal Vora	Demand to take measures to solve the problems being faced by the <i>Gramin Dak Sevak</i> in the country.	0-02
41.	17-12-2008	Dr. Barun Mukherji	Demand to commemorate the birthday of Netaji Subhash Chandra Bose as ' <i>Deshaprem Diwas</i> '.	0-03
42.	-do-	Shri Mahendra Mohan	Demand to review the decision of CBDT directing to re-open the cases pertaining to investments made by companies with retrospective effect.	0-03

Sl. No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
43.	17-12-2008	Shri Syed Azeez Pasha	Demand to provide facility of daily train service between Hyderabad and Kanniyakumari.	0-02
44.	-do-	Dr. K. Malaisamy	Demand to lay new railway lines in Tamil Nadu.	0-02
45.	-do-	Shri A. Elavarasan	Demand to take appropriate measures to make existing Community Health Centres fully functional and increase their numbers in the country.	0-02
46.	-do-	Miss Mabel Rebello	Jeopardizing of Indian rice genes by Mahyco.	0-02
47.	-do-	Shri Vijay Jawaharlal Darda	Need for quick dispensation of justice in the country.	0-03
48.	-do-	Shri Shyamal Chakraborty	Demand to revert the decision to close the recruitment centres of Shipping Masters in Kolkata and Chennai.	0-02
Total:				1-25